

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 77 of 2014

Dated: 25th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Hooghly Chamber of Commerce & Industry Appellant(s)

Versus

H.P.State Electricity Board Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr.Anand K.Ganesan
Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on 21.04.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **21.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/Kt